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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 37-A in T.P. No. 37/397-398/NCLT/AHM/2016(New)
CA 69 of 2016 in C.P. No. 22/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017**

Name of the Company:


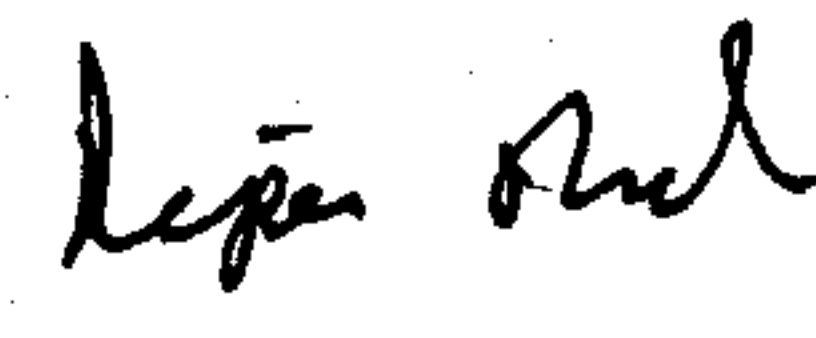
Subhash Chand Sahay & Ors.

V/s.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|---------------------------|---|
| 1. | Pragnesh M-Joshi | PCS | For Petitioner |  |
| 2. | DIPEN SHAH | ADVOCATE | FOR Respondent 5, 6, 7 |  |

ORDER

Learned PCS Mr. Pragnesh Joshi present for Petitioner. Learned Advocate Mr. Dipen Shah present for Respondents no. 5, 6 and 7.

Learned Counsel for petitioner and learned Counsel for Respondent requested for adjournment.

List the matter on 05.09.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of July, 2017.